

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO.1727

TO BE ANSWERED ON MAY 4, 2016

HOUSING TO EWS

No. 1727. SHRI KALIKESH N. SINGH DEO:

DR. PRABHAS KUMAR SINGH:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has undertaken an integrated city planning study including housing shortage and urban infrastructure and so, the details thereof and if not, the reasons therefor;
- (b) the measures undertaken by the Government to provide housing to Economically Weaker Sections (EWS) and Lower Income Groups in urban areas;
- (c) whether the Government has undertaken measures to promote rental housing in urban areas and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government plans to introduce a Public-Private Partnership (PPP) policy for urban housing projects; and
- (e) if so, the details thereof and if not, the reasons therefor?

Contd/-

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION
[SHRI M. VENKAIAH NAIDU]

(a): A Technical Group was constituted by Ministry of Housing and Urban Poverty Alleviation which had estimated the urban housing shortage at the beginning of 12th Five Year Plan period (i.e. 2012) as 18.78 million.

(b): The Pradhan Mantri Awas Yojana (Urban) Mission launched by the Government to provide central assistance to States / UTs for addressing housing requirement of urban poor, covers beneficiaries belonging to the Economically Weaker Section (EWS) and Lower Income Group (LIG).

(c): Ministry has prepared a draft National Urban Rental Housing Policy (NURHP) which focuses on adoption of a multi-pronged approach with supply as well as demand side interventions and encourage involvement of Private Sector, Cooperative, Non-Governmental Sector, Industrial and the Services / Institutional Sector to promote rental housing. The draft NURHP outlines certain recommendatory incentives, both financial and non-financial, which include relief in certain taxation, stamp duty and registration charges, provision of rental vouchers, encouraging investment for improving rental housing stock etc. The Draft Policy has been shared with the States and other stakeholders.

(d) & (e): Housing being a State subject, it is for the State / UT Governments to frame appropriate policy including the mode and manner of implementing urban housing projects. The Central Government has, however, launched the PMAY (Urban) mission which envisages private sector participation under the Affordable Housing in Partnership and Slum Redevelopment components of the mission.
